

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1389**

TO BE ANSWERED ON THE 26TH JULY, 2022/ SRAVANA 04, 1944 (SAKA)

PRISONERS APPEARING IN ENTRANCE EXAMINATIONS

**1389. SHRI KOMATI REDDY VENKAT REDDY:
SHRI MANNE SRINIVAS REDDY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of accused prisoners have been allowed by the courts to appear in various entrance exams to continue their studies through jails since 2014;

(b) if so, the details thereof, including Andhra Pradesh and Telangana State and Jail-wise; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (c): National Crime Records Bureau (NCRB) compiles prison statistics reported to it by the States and Union Territories (UTs) and publishes the same in its annual publication "Prison Statistics India". The latest published report is of the year 2020. Specific information in this regard is not maintained centrally by NCRB.
